

- (5) A copy of the Life Insurance Corporation of India Class III and Class IV Employees (Revision of Terms and Conditions of Service) Amendment Rules, 1989 (Hindi and English versions) published in Notification No. G.S.R. 515 (E) in Gazette of India dated the 12th May, 1989 under sub-section (3) of section 48 of the Life Insurance Corporation Act, 1956. [Placed in Library. See No. LT 8044/89]

- (6) A copy of the Deposit Scheme for Retiring Government Employees, 1989 (Hindi and English versions) published in Notification No. F. 2/14/89-NS. II in Gazette of India dated the 7th June, 1989. [Placed in Library. See No. LT 8045/89]

- (7) A copy of the Buldana Gramin Bank (Staff) Service Regulations, 1988 (Hindi and English versions), 1988 under sub-section (2) of section 30 of the Regional Rural Bank Act, 1976. [Placed in Library. See No. LT. 8046/89]

Spices Board (Amendment) Rules, 1989 etc.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI). Sir, I beg to lay on the Table:—

- (1) A copy of the Spices Board (Amendment) Rules, 1989 (Hindi and English versions) published in Notification No. G.S.R. 503 (E) in Gazette of India dated the 2nd May, 1989, under section 40 of the Spices Board Act, 1986. [Placed in Library. See No. LT 8047/89]
- (2) A copy of Notification No. S.O. 268 (E) (Hindi and English versions) published in Gazette of India dated

the 7th April, 1989 specifying 28th April, 1989 as the date for the purposes of section 16 of the Tea Companies (Acquisition section (2) of the said Act. [Placed in Library. See No. Lt 8048/89]

FINANCIAL COMMITTEES — A REVIEW

[English]

SECRETARY-GENERAL: Sir, I lay on the Table a copy each of the Hindi and English versions of the 'Financial Committees (1988-89) — A Review'.

12.09 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K. L BHAGAT): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 24th July, 1989, will consist of:—

- (1) Consideration of any item of Government Business carried over from Today's Order Paper.
- (2) Consideration and passing of the Infant Milk Food and Feeding Bottles (Regulation of Production, Supply and Distribution) Bill, 1986, as passed by Rajya Sabha.
- (3) Consideration and passing of the High Court and Supreme Court Judges (Conditions of Service)